NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. CP(IB)No. 91/BB/ 2017 | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|---|----------|-------------|---------|---|
| | - | For hearing | 6(2) | Ashapura Minechem Ltd. Vs Camson Bio-Technologies Ltd. |

SL. NO.

NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SETHULAKSHMI K.K. OPERATIONAL CREDITOR/ Saludation

PETITIONER

9744344173.

Counsel for petitioner is present. Counsel for respondent is present.

Counsel for petitioner requested adjournment.

List it on 23.02.2018.

MEMBER (T)

MEMBER (J)